Diary No.2599/2004.

Lucknow; this the day of 29th October, 2004.

## HON'BLE SHRI M.L. SAHNI, MEMBER (J).

Akhilesh Kumar Singh, aged about 32 years son of Late Virendra Pratap Singh, Resident of Village Lohgajar Dubeypur, Tehsil Karakat, District Jaunpur, presently residing at Flat No.31, "Pushpayan" Ist Floor, Nehru Enclave, Gomti Nagar, Lucknow.

... Applicant.

By Advocate: - Shri Nishit Upreti.

Versus.

Union of India, through General Manager, North Eastern Railways, Gorakhpur.

2. Chief Security Commissioner, Railway Protection Force, North-Eastern Railway, Gorakhpur.

... Respondents.

By Advocate: Shri Bhupendra Singh for Shri N.K. Agrawal.

## ORDER (ORAL)

## (BY SHRI M.L. SAHNI, MEMBER (J) ).

Learned counsel for applicant agrees that this Tribunal has no jurisdiction to deal with the grievances of an employee of Armed forces to which service the applicant's father belong. He request for with-drawal of the O.A. with liberty to approach appropriate forum. As requested the O.A. is withdrawn with liberty to the applicant to approach appropriate forum, if so advised. No Costs.

(M.L. SAHNI) MEMBER (J)